

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 156 OF 2017

Dated : 8th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Aravali Power Company Private Ltd. ... Appellant(s)
Vs.
Haryana Power Purchase Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubam Arya

Counsel for the Respondent(s) :

ORDER

At the request of learned counsel for the Appellant, the matter is adjourned to **22.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**Justice Manjula Chellur)
Chairperson**

kt/mkj